

distance between the border and the international boundary is not 400-500 metres.

SHRI MATILAL SARKAR: Sir, I have given you specific instance.

MR. CHAIRMAN: Let him speak ...*(Interruptions)*... Let him speak.

SHRI SHIVRAJ V. PATIL: Let me complete. Now, on the borders, we are trying to construct fence on international borders and where it has not been possible and where there are disputes, we have agreed to construct the fence away from the international border, and the distance, between the international border and this, has been 150 metres. Even this is in dispute. We are trying to construct the fence on to the international border only. I don't remember when he had brought this to my notice, ...

SHRI MATILAL SARKAR: I have written a letter to you.

SHRI SHIVRAJ V. PATIL: I don't remember that you have written a letter. But if he brings this to my notice, we will certainly look into it and we will help. ...*(Interruptions)*...

MR. CHAIRMAN: Next question.

Expenditure on NREGS

*310. SHRI RAHUL BAJAJ: Will the Minister of RURAL DEVELOPMENT be pleased to state that the total expenditure on National Rural Employment Guarantee Scheme and the type and value of assets created by this expenditure, as on date?

THE MINISTER OF RURAL DEVELOPMENT (SHRI RAGHUVANSH PRASAD SINGH): A Statement is laid on the Table of the House.

Statement

NREG Act is a wage employment programme providing a legal guarantee of 100 days of employment in a financial year to every rural household on demand. Works to be taken up under the Act should be labour intensive with 60% of the total expenditure to be incurred towards payment of wages to the un-skilled labourers. The State-wise details regarding status of implementation of the Act, total expenditure so far incurred by the States in the implementation of the Act, physical performance of the Act and mandays generated are given in Statement I, II, III and IV respectively.

Statement-I

Status of implementation of NREGA in 2006-07

Sl. No.	State	Dist.	No. of Rural House-holds (2001) census	Estimated Rural Families	Job cards Issued		Demand for Employment				Employment provided			
					Number	% of Rural House-holds	House-hold	% of Job cards Issued	% of Estimated Rural BPL families	Individual	Individual	% of House-hold	% of Employment	No. of Persons per house-hold
1.	Andhra Pradesh	13	6715598	742074	4380650	65.23	1546503	35.30	208.40	2119916	2119916	100.00	100.00	1
2.	Andhra Pradesh	7	7678	3154	16926	214.85	16926	100.00	536.59	NR	NR	16926	100.00	NR
3.	Assam	1	817286	327241	523209	64.02	204640	39.11	62.53	240072	240072	205086	100.22	118550
4.	Bihar	23	7755942	3435882	2037604	26.27	525943	25.81	15.30	718141	718141	477832	90.87	714828
5.	Chhattisgarh	11	2023402	749873	1726855	85.34	695642	40.28	92.77	1302463	1302463	688524	98.98	1270589
6.	Gujarat	6	1388048	182806	614343	44.26	100598	16.39	55.08	206084	206084	100598	100.00	206084
7.	Haryana	2	257304	21279	88818	34.52	28056	31.59	131.85	34758	34758	28056	100.00	34758
8.	Himachal Pradesh	2	150715	11967	88056	58.43	41960	47.65	350.64	44307	44307	39320	93.71	41303
9.	Jammu & Kashmir	3	240978	9567	159158	66.05	NR	NR	NR	20261	20261	NR	NR	20261
10.	Jharkhand	20	3395540	1504269	1914800	56.39	581689	30.38	38.67	817934	817934	578343	99.42	813672
11.	Karnataka	5	1282966	222979	606436	47.27	235009	38.75	105.39	459364	459364	229185	97.52	447715
12.	Kerala	2	616309	57810	11958	1.94	384	NR	6.67	NR	NR	3750	NR	NR
13.	Madhya Pradesh	18	3550273	1315731	4381801	123.42	1979844	45.18	150.47	2304137	2304137	1996375	100.83	2225679
14.	Maharashtra	12	3713013	880727	2467037	66.44	191272	7.75	21.72	435861	435861	191272	100.00	435861
15.	Manipur	1	16149	6466	17880	110.72	17880	NR	276.52	43700	43700	17880	100.00	43700
16.	Meghalaya	2	101657	40703	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
17.	Mizoram	2	21661	8673	22918	105.80	20801	90.76	239.83	12100	12100	20801	100.00	12100
18.	Nagaland	1	31939	12788	27884	87.30	NR	NR	NR	8850	8850	NR	NR	8850
19.	Orissa	19	3835278	1841797	2261284	58.94	320938	14.19	17.43	539387	539387	261121	81.36	428662
20.	Punjab	1	221815	14107	37326	16.83	37326	100.00	264.58	40310	40310	30715	100.00	40310
21.	Rajasthan	6	1294087	177808	1483628	115.42	927890	62.12	521.85	1246742	1246742	927890	100.00	1246742
22.	Sikkim	1	10649	4264	4323	40.60	3611	83.53	84.69	4336	4336	3611	100.00	4336
23.	Tamil Nadu	6	2067689	424910	1309462	63.33	259860	22.90	70.57	397505	397505	259860	100.00	397505
24.	Tripura	1	57788	23138	64587	111.77	73971	114.53	319.69	115696	115696	72348	97.81	113159
25.	Uttaranchal	3	206059	64332	191657	93.01	40153	20.95	62.42	40345	40345	40008	99.64	40198
26.	Uttar Pradesh	22	7162466	2236122	3414000	47.67	1718544	50.34	76.85	1984778	1984778	1611342	93.76	1897582
27.	West Bengal	10	7064480	2250037	4116470	58.27	1480336	36.39	66.58	2396988	2396988	1351840	90.24	2334565
TOTAL		200	54008069	16570504	31979070	59.21	11110946	34.74	67.05	15536845	15536845	10739206	96.65	14976715

Statement-II
Financial performance under National Rural Employment Guarantee Act during 2006-07 (upto October, 2006)
(Rs. in lakhs)

Sl. No.	State	No. of Dists.	Actual O.B. as 1st April of the year	Release of last year received during the current year		Release During Current Year				
				Centre	State	Total	Centre	State matching share	State's share actually released	Total (Col. 9+11)
1	2	3	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	13	2539.09	5974.85		5974.85	82461.43	9162.38	2222.22	84683.65
2.	Arunachal Pradesh	1	0.40			0.00	272.85	30.32		272.85
3.	Assam	7	27062.55	8401.16	0	8401.16	13970.85	1562.32		13970.85
4.	Bihar	23	39371.95	10166.84	0	10166.84	40503.38	4500.38	4500.35	45003.73
5.	Chhattisgarh	11	4835.35	22.00	0.00	22.00	40459.74	4495.53	1883.67	42343.41
6.	Gujarat	6	3943.68	591.52	0.00	591.52	4113.94	457.10		4113.94
7.	Haryana	2	1172.52			0.00	913.39	101.49	91.339	1004.73
8.	Himachal Pradesh	2	1045.70	0	0	0.00	1607.64	178.63	131.51	1739.15
9.	Jammu & Kashmir	3	694.24	0	0	0.00	2776.37	308.49	331.74	3108.11
10.	Jharkhand	20	20325.9	2620.88		2620.88	37618.59	4179.84	4179.81	41798.40
11.	Karnataka	5	4812.50	1177.47	4023	1217.70	14596.69	1621.74	716.67	15312.36
12.	Kerala	2	1169.18	0	0	0.00	2179.51	242.17		2179.51
13.	Madhya Pradesh	18	2382.02	1239.57		1239.57	139732.20	15525.80		139732.20
14.	Maharashtra	12	22391.56			0.00	19235.64	2137.29		19235.64
15.	Manipur	1	243.4	436.63		436.63	570.89	63.43	570.89	570.89
16.	Meghalaya	2	645.70	129.44		0.00	2064.68	229.41		2064.68
17.	Mizoram	2	508.87	498.42		129.44	298.90	33.21		298.90
18.	Nagaland	1	3236.04	1293.73	45	543.42	430.11	47.79		430.11
19.	Orissa	19	340.16	398.77	431.25	1724.98	71213.49	3151.65	3151.65	74365.14
20.	Punjab	1	1905.08	0.00	0	398.77	755.75	0.00		755.75
21.	Rajasthan	6	53.57			0.00	67961.00	7551.22	7551.22	75512.22
22.	Sikkim	1	4195.89	1402.80	0	0.00	451.50	50.17	5.00	456.50
23.	Tamil Nadu	6	887.34	1688		1402.80	9889.21	1098.80		9889.21
24.	Tripura	1	1711.09	658.69	29.23	1688.00	1456.66	161.85	250	1706.66
25.	Uttaranchal	3	27158.7	13426.12	0	13426.12	33498.69	3722.08	765.51	2676.21
26.	Uttar Pradesh	22	16741.95	1612.19		1612.19	20358.84	2262.09	3200	36598.69
27.	West Bengal	10	189373.42	51739.08	545.71	52284.79	611301.53	63077.46	2039.86	22398.70
	TOTAL	200							31020.65	642322.18

Statement-II
Financial performance under National Rural Employment Guarantee Act during 2006-07 (upto October, 2006)

Misc. Receipt	Total Availability (col. 5-8+12+13)	Cumulative Expenditure				Total	Against Total Avl. Funds				%age of Exp.			
		14	15	16	17	18	19	20	21	22	23	24	25	26
			On Unskilled wage	On semi-skilled wage	On material	On contingency			On unskilled Wages	On semi-skilled wage	On material	On contingency		
13		14	15	16	17	18	19	20	21	22	23	24		
0	93196.59	18571.85	46.9	140.7	3066.49	21825.94	23.42	85.09	0.21	0.64	14.05			
	273.25	176.72			2.96	179.68	65.76	96.35	0.00	0.00	1.65			
5644.18	55078.74	8464.44	422.7	3530.91	454.95	12873.00	23.37	65.75	3.28	27.43	3.53			
1190.24	95732.76	11693.54	1497.901	8123.997	221.957	21543.40	22.50	54.28	6.95	37.74	1.03			
100.99	47301.75	12923.62	5975.84	560.23	104.03	19563.72	41.36	66.06	2.86	30.55	0.53			
46.056	8695.20	1845.05	15.12	293.51	837.528	2991.21	34.40	61.66	0.51	9.81	28.00			
1.32	2178.57	833.981	15.328	222.717	89.96	1161.99	53.34	71.77	1.32	19.17	7.74			
0.18	2785.03	676.98	55.69	419.44	9.79	1161.90	41.72	58.26	4.79	36.10	0.84			
6.08	3808.43	351.57	118.77	78.19	5.00	553.53	14.53	63.51	21.46	14.13	0.90			
156.58	64901.76	16289.39	1586.83	9021.94	299.99	27198.15	41.91	59.89	5.83	33.17	1.10			
	21342.56	5240.43	182.21	2958.57	181.19	8562.40	40.12	61.20	2.13	34.55	2.12			
2.00	3350.69	65.66	1.59	0.00	114.75	182.00	5.43	36.08	0.87	0.00	63.05			
874.08	144227.87	61776.62	28604.51	746.71	96358.70	66.81	64.11	5.43	29.69	0.77	0.00			
	41627.20	570	418	338.2	0	950	75.94	60.00	4.40	35.60	0.00			
	1250.92	570	418	338.2	0	950	75.94	60.00	4.40	35.60	0.00			
	2064.68	553.51			22.039	575.549	53.59	96.17	0.00	0.00	3.83			
2.65	1074.04	576.81		394.14	14.50	975.45	65.68	59.13	0.00	39.38	1.49			
0	1485.05	576.81		9613.66	204.51	26542.69	33.46	54.02	8.99	36.22	0.77			
6.5	79326.16	14337.66	2386.86	0	442.15	1130.89	75.33	58.88	0.00	39.10	2.02			
0	1501.18	665.90	1194.60	6311.03	296.41	40590.63	52.43	80.78	2.94	15.55	0.73			
	77417.30	32788.99			0.094	34.834	6.83	99.73	0.00	0.00	0.27			
459.009	510.07	34.74			384.89	3850.38	24.14	90.00	0.00	0.00	10.00			
	15946.91	3465.49	0.00			1412.5	32.99		0.00	0.00	0.00			
	4282.00					1129.421	22.22	61.98	2.99	34.54	0.48			
7.38	5082.60	700.039	33.77	390.142	5.47	1129.421	22.22	61.98	2.99	34.54	0.48			
166.896	77450.41	18919.33	1470.887	11950.32	514.29	32854.827	42.42	57.58	4.48	36.37	1.57			
65.08	40817.92	9102.46	356.3	2000.98	260.87	13698.03	33.56	66.45	2.60	14.61	1.90			
8729.22	892709.62	220624.38	15218.35	90806.95	7861.22	349031.19	39.10	63.21	4.36	26.02	2.50			

Statement-III
Physical performance under National Rural Employment Guarantee Act during 2006-07

Sl. No.	State	No. of Dist.	No. of works										%age of water conserv- vaton+ Total drought proding+ planion to Total No. of Works											
			Water Conservation			Drought Proofing and Plantation			Flood control			Rural Connectivity			Other works			Total Nos. of works						
			Complete	In progress	Total	Complete	In progress	Total	Complete	In progress	Total	Complete	In progress	Total	Complete	In progress	Total	Complete	In progress	Total				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22			
1	Andhra Pradesh	13	671	51984	52655	18	489	507	0	0	0	0	2	2	363	11079	11442	1052	63554	64606	8289	57	0.00	
2	Assam	1	185	514	700	50	244	294	136	298	434	556	971	1527	611	489	1110	1538	2528	4055	2445	4055	15.87	
3	Bihar	23	1061	2636	3697	51	189	240	233	58	351	7438	5926	13364	4200	2850	7150	13133	11659	24902	1587	12297	48.56	
4	Chhattisgarh	11	1463	933	2396	206	769	3575	38	20	50	2308	2100	4408	1725	134	1859	6341	3556	1882	2970	73.00	598	48.75
5	Gujarat	6	922	1163	2085	26	57	83	2	7	9	84	536	620	54	119	173	1088	1882	2970	73.00	598	48.75	
6	Haryana	2	34	232	266	0	6	6	0	17	17	44	114	158	11	100	111	85	469	558	48.75	598	48.75	
7	Himachal Pradesh	2	194	378	572	80	119	199	136	241	377	519	1002	1521	554	1385	1949	1463	3125	4616	16.70	1102	2.18	
8	Jammu & Kashmir	3	5	17	22	0	2	2	121	120	241	80	273	353	162	322	484	368	734	1102	2.18	1102	2.18	
9	Jharkhand	20	5464	14539	20003	85	362	477	7	27	34	2975	5385	8370	1331	2389	3700	9862	27752	33514	62.80	9077	46.73	
10	Karnataka	5	1552	2045	3607	162	563	725	138	427	565	617	888	1505	1723	952	2675	4202	4875	9077	46.73	9077	46.73	
11	Kerala	2			0			0			0			0			0	0	0	0	0	0	0	
12	Madhya Pradesh	18	28089	37420	65519	5865	4453	10339	511	759	1310	7574	14180	21754	14825	14848	29773	57265	71700	128965	59.00	5168	0.00	
13	Maharashtra	12			0			0			0			0			0	1901	3267	5168	0.00	234	21.79	
14	Manipur	1	5	4	9	0	42	42	0	0	0	10	141	151	0	32	32	15	219	234	21.79	234	21.79	
15	Meghalaya	2	10	6	16			0			0	159	50	239	11	9	20	180	65	245	6.53	0	0	
16	Mizoram	1			26			17			5	5	55	55		15	15	0	118	118	36.44	118	36.44	
17	Nagaland	1	3200	5147	8347	314	1355	1739	122	229	351	4898	9143	14101	2881	2503	5384	11535	18387	29922	33.71	29922	33.71	
18	Orissa	19	48	212	260	5	5	10	24	6	30	184	550	734	34	65	119	256	868	1153	23.42	868	23.42	
19	Punjab	1	3383	6113	9505	85	425	511	50	65	115	351	3164	3525	118	700	818	4027	10468	14475	69.20	14475	69.20	
20	Rajasthan	6	7	2	9			1		3	3	8	11	11	21	55	80	31	73	104	9.62	104	9.62	
21	Sikkim	1	788	2228	3026	0	0	0	6	35	41	203	172	375	251	1322	1613	1288	3767	5055	59.86	5055	59.86	
22	Tamil Nadu	6			0			0			0			0			1389	469	931	1389	0.00	1389	0.00	
23	Tripura	1	733	909	1642	97	290	387	355	338	693	63	31	94	277	76	353	1525	1644	3169	64.03	3169	64.03	
24	Uttaranchal	3	2174	5817	7991	3977	2917	6894	818	1350	2166	11702	15885	27597	2611	2716	5327	21282	26856	48977	29.78	48977	29.78	
25	West Bengal	10	2035	3346	5381	1125	3488	4613	543	902	1445	2294	2894	5124	1072	1525	2597	7005	12155	19160	52.16	19160	52.16	
26	Total	200	52564	135681	188035	14797	19504	30631	3301	4947	8248	42098	63490	105558	33592	44678	78270	148013	267897	415910	52.58	415910	52.58	

Statement-IV
Employment generation under the National Rural Employment Guarantee Act (NREGA) during the Year 2006-07

Sl. No.	State	No of Dist.	No. of registered households (commu- lative for the district)	No. of Persons at Work		Employment Generated (in Lakh Mandays) (Cumulative for the year)										Percentage of the total		
				Max.	Min.	Average	SC	ST	Other	Total	Women	Land Reform/ IAY	Others	SC	ST	Women	ST	Women
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	
1	Andhra Pradesh	13	9	4524546				72.44	29.17	115.56	217.17	94.16	101.61	76.68	33.36	13.43	43.36	#DIV/0!#DIV/0!#DIV/0!
2	Arunachal Pradesh	1	10	17840														10.50 40.00 22.00
3	Assam	7	8	601273														42.77 3.25 14.58
4	Bihar	23	9	2966005	0	33595	68.82	5.23	86.84		143.64	23.46	0.00	0.00	0.00	0.00	0.00	140.35 13.92 48.86 33.67
5	Chhattisgarh	11	9	1772900	377251	250275	313763	30.63	109.71	79.71	180.90	74.10	5.60	140.35	13.92	48.86	33.67	160.7 7.29 56.02 53.30
6	Gujarat	6	9	611026	12002	8561	10291	3.02	23.24	15.22	220.05	22.11	0.13	16.07	7.29	56.02	53.30	4.29 60.69 0.00 28.69
7	Haryana	2	9	87884	9942	2601	6271	5.31	0.00	3.44	41.49	2.51	0.15	4.29	60.69	0.00	28.69	8.10 30.13 19.21 7.73
8	Himachal Pradesh	2	9	93016	24320	20778	22549	2.73	1.74	4.59	8.75	0.70	0.23	3.63	6.18	17.73	0.26	117.69 22.07 62.60 30.80
9	Jammu & Kashmir	3	9	177529	6370	1489	2222	0.31	0.89	3.82	9.06	0.01	0.03	3.63	6.18	17.73	0.26	32.47 #DIV/0!#DIV/0!#DIV/0!
10	Jharkhand	20	10	2019997	182816	101563	114324	48.05	92.76	76.92	5.02	62.07	16.94	117.69	22.07	62.60	30.80	#DIV/0!#DIV/0!#DIV/0!
11	Karnataka	5	10	696712	179914	105695	158147	25.81	16.03	36.96	217.73	44.24	2.03	32.47	32.75	20.34	56.14	#DIV/0!#DIV/0!#DIV/0!
12	Kerala	2									78.80			461.45	18.13	47.23	43.36	#DIV/0!#DIV/0!#DIV/0!
13	Madhya Pradesh	18	9	4432700	884153	615519	73915	221.11	576.08	422.43	0.00	528.78	125.72	461.45	18.13	47.23	43.36	#DIV/0!#DIV/0!#DIV/0!
14	Maharashtra	12	9								1219.63							0.00 100.00 40.03
15	Manipur	1	9	17880	44000	43000	43000		6.57	6.57	0.00	2.63						#DIV/0! #DIV/0!#DIV/0!
16	Meghalaya	2																0.00 100.00 33.31
17	Mizoram	2	9	22918					3.30		0.00	1.10	0.05					0.00 100.00 30.01
18	Nagaland	1	9	27884	14309	14309	14309		8.73		3.30	2.62						28.05 44.97 31.96
19	Orissa	19	9	2781235					150.11	90.08	8.73	106.68	34.60	0.71	78.05	44.97	31.96	74.73 0.00 34.05
20	Punjab	1	9	40324	10194			5.53	0.00	1.87	333.83	2.52	0.00	4.88	74.73	0.00	34.05	200.44 16.47 63.01 61.78
21	Rajasthan	6	9	1491921	49700	28597	38868	101.24	387.34	126.19	7.40	379.81	31.02	200.44	16.47	63.01	61.78	1.50 3.12 88.07 30.10
22	Sikkim	1	8	4323	2756	2342	2549	0.03	0.79	0.08	614.77	0.27						27.27 40.62 0.59 33.07
23	Tamil Nadu	6	9	524971	126873	36452	81663	17.60	0.26	25.47	0.90	14.33	1.72	27.27	40.62	0.59	33.07	12.56 14.98 55.98 29.90
24	Tripura	1	8					4.47	16.70	8.66	43.32	8.92						6.91 25.61 0.91 29.24
25	Uttaranchal	3	9	191695	13546	13546	13546	2.52	0.09	7.23	29.83	2.88	0.05	6.91	25.61	0.91	29.24	167.15 56.85 4.80 18.67
26	Uttar Pradesh	22	10	3468244	269015	176616	247998	122.30	10.32	82.50	9.84	40.17	5.84	167.15	56.85	4.80	18.67	76.95 29.18 14.66 14.93
27	West Bengal	10	10	4882986	342610	205944	294069	46.92	23.58	63.23	215.12	24.01	14.30	76.95	29.18	14.66	14.93	TOTAL
		200		31855445	2764829	1732436	2421523	887.56	1520.10	1321.90	3756.65	1474.67	371.05	1359.10	23.63	40.46	39.26	

SHRI RAHUL BAJAJ: Thank you, Sir, for giving me the opportunity to ask, for the first time, a Starred Question. ...*(Interruptions)*... I am grateful to the hon. Minister for a very detailed reply, with four annexures. He has rightly said in his reply that works need to be taken up, correctly Sir, with emphasis on unskilled workmen. My point is, it is important to give work rather than only wages. Of the information provided, how much work or employment has been given which is productive, with work, and how much only wages, without any work.

श्री सभापति: ठीक है। Question Hour is over ...*(Interruptions)*...

WRITTEN ANSWERS TO STARRED QUESTIONS

Inclusion of Rajasthani language in the Eighth Schedule

***301. DR. ABHISHEK MANDU SINGHVI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have considered the unanimous resolution passed by the Rajasthan Vidhan Sabha to include Rajasthani language in the Eighth Schedule of the Constitution; and

(b) if so, the action/decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) Yes, Sir.

(b) Matter is under examination.

Rajiv Gandhi Shramik Kalyan Yojana

***307. SHRI SANTOSH BAGRODIA:**

SHRI KALRAJ MISHRA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what are the details regarding the target fixed for Rajiv Gandhi Shramik Kalyan Yojana for the year 2005-06;

(b) on what basis such a target was fixed;

(c) whether it is a fact that this Yojana has not been able to meet the annual target;